

Single Bench

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P- 04/2013

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 7th August, 2017, 10.30 A.M

Name of the Company	Abhyudya Trading Ltd. & Anr. -Vs_ Jatia Cotton Mills Ltd. & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Reetobrata Mitra
Soumabrato Chhose
Ayan De.
Payal Saha. } Petitioners.

Ayan De
7/8/17.

2. Anuraj Basu, Adv.
Srinjoy Bhattacharya, Adv. } L.R. of R-5

Srinjoy
7/8/2017

3. Pramit K. Ray, Sr. Advocate
Sankar Son Sankar, Adv
Dhiren Sharma, Adv
~~XXXXXX~~
Rakesh Sankar, Adv } R. 4

Rakesh Sankar
Advocate
7/08/2017.

07.08.2017 – C.P. 04 / 2013 I.A. No. 342 / KB / 2017 – Abhyudya Trading Ltd.
& Anr. –Versus- Jatia Cotton Mills Ltd. & Ors.

ORDER

Ld. Lawyer on behalf of the Petitioner(s) and the Respondents No. 4 and 5 are present.

Ld. Lawyer appearing on behalf of Respondent submitted that they are going to prefer an appeal against the order dated 11.07.2017, which is passed in case no. I.A. 87 / 2017. Arising out of C.P. No. 4 / 2013. Hence, prayed for some time. Heard, prayer is allowed.

Fixed on 11th of September, 2017.

(MANORAMA KUMARI)

MEMBER (J)